

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX : NEW DELHI

ORDER No. 28/2018

Dated: 06.06.18

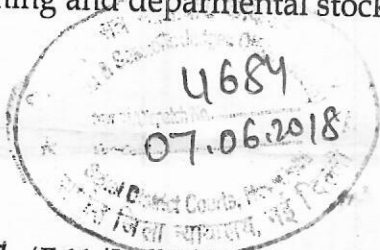
Consequent upon transfers/postings of the Officers of Delhi Judicial Service, In partial modification of earlier order No. 26/2018 dated 29.05.2018, I hereby authorize the following Judicial Officers of South Civil District at Saket Courts, to hear and dispose off the urgent matters under the Delhi Rent Control Act of South Civil District, New Delhi, in accordance with law during the Summer Vacations 2018 w.e.f. 11.06.2018 to 30.06.2018 :-

| Sl. No | Name of the Judicial Officers | Detention Period | Court Room No. |
|--------|---------------------------------|--------------------------|----------------|
| 1. | Ms. Tyagita Singh, SCJ-cum-RC | 21.06.2018 to 30.06.2018 | 001 |
| 2. | Sh. Sachin Sangwan, ARC/CCJ/ACJ | 11.06.2018 to 20.06.2018 | 204 |

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

The office of the South Delhi District courts will remain open daily from 10.00 am to 5.00 pm, except on Second Saturday, Sundays and other holidays, if any.

In addition to the above both the Judicial Officers shall also supervise the work of weeding out, scanning and deparmental stock taking.



Asha Menon
(ASHA MENON) 6.6.18
District & Sessions Judge, South District
District Court Complex, Saket, New Delhi

No. 13871-13897 /F.11/Judl.I/Sum. Vac./SD/2018

New Delhi, Dated 07-06-2018.

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The District & Sessions Judge (H.Q.), Tis Hazari Court, Delhi.
3. The District & Sessions Judges, North West, South West, East, Shahdara, North East, New Delhi, North, South East, West Districts.
4. The Officer Incharge, Pool Car Section, Saket Courts Complex New Delhi.
5. The Officers concerned.
6. The Chief Prosecutor, South District, Saket Courts, New Delhi.
7. The AO (J)/Incharge, Admn., Bail & Filing and Account Branch, South District, Saket Courts.
8. The Secretary Bar Association of South District, Saket Court Complex, New Delhi.
9. The PRO/APRO, South District, Saket Court Complex, New Delhi.
10. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
11. Care Taker, Saket Court Complex, New Delhi.
12. Record Room (Sessions), South District, Saket Court Complex, New Delhi.
13. General Branch, Saket Court Complex, New Delhi.
14. Computer Branch, Saket Court, New delhi
15. Reader in the court of the undersigned.
16. Notice Board.

Asha Menon
(ASHA MENON) 6.6.18
District & Sessions Judge, South District
District Court Complex, Saket, New Delhi